## **Publication Notice**

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 7516 of 2014, 7515 (2)

Appellants ORIENTAL INSURANCE. CO. LTD.

Respondents and ons.

4岁M/s. Aggarwal Iceberg Food Ltd. C-1/142, Rajasthani Apartment, Pitampura, New Delhi (Owner of the offending vehicle bearing registration no. HR-38F-4374). Temporary Address: 18/1, M-Road, Faridabad.

which the matter will be heard and decided in his absence Court on 15.09.2023 (Actual), personally or through Advocate failing, hercby issued Under Orders 5 Rule 20 of CPC against him to appear in this above named respondent cannot be served in an ordinary manner so notice is Whereas it has been proved to the satisfaction of this Court that the

Given under my hand and the seal of this court on 21.02.2023 (A)

SUPERINTENDENT CIVIL REVISION BRANCH